

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through Video-Conferencing Mode (Hybrid))

ITEM No.05
C.P.(CAA) No. 08/BB/2024

IN THE MATTER OF:

M/s. Tunga PVC Pipes Pvt. Ltd.

... Petitioner

Order under Section 230- 232 of Companies Act, 2013

Order delivered on: 30.05.2024

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Saji P. John
For ROC : Ms. Anuparna. B
For IT Dept. : Shri Ganesh Ghale

ORDER

1. Heard the Ld. Counsels for the Parties.
2. Pursuant to order dated 13.03.2024, Ld. Counsel for the ROC seeks time to file its report. However, OL has filed its report vide Dy.No.3009 dated 28.05.2024 and IT Department has filed its report vide Dy.No.2983 dated 27.05.2024. The same are taken on record. The Petitioner seeks time to file its response/reply to the aforesaid reports and is granted one week time to file the same, after serving the copy on the other side.
3. Ld. Counsel for the ROC is granted two weeks' time to file its report, after serving on the other side and one week thereafter is granted to the Petitioner to file its response thereto, after duly serving the copy on the other side.
4. List the case before the Regular Bench on **11.07.2024**.

-Sd-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

-Sd-
(T. KRISHNAVALLI)
MEMBER (JUDICIAL)